

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 243 OF 2015 & IA NOS. 396, 397 & 426 OF 2015 AND
APPEAL NO. 341 OF 2016 & IA NO. 24 OF 2017**

Dated: 05th March, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Mumbai International Airport Pvt. Ltd. Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Amrita Narayan
Mr. Ashwin Rakesh

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishan for R-1

Mr. Malcolm Desai for R-2

ORDER

IA NO. 397 OF 2015

(exemption from filing certified copy of impugned order)

IA is allowed.

**APPEAL NO. 243 OF 2015 & IA NOS. 397 & 426 OF 2015 AND
APPEAL NO. 341 OF 2016 & IA NO. 24 OF 2017**

As agreed by learned counsel for the parties, list these matters for hearing on
16.05.2019.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Pr/kt